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SLP(C)No. 17341 OF 2000

ITEM No.206

Court No. 3

SECTION XIV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.17341/2000

(From the judgement and order dated 07/06/2000 in WP 2343/00  
of The HIGH COURT OF GAUHATI)

KENDRIYA VIDYALAYA SANGATHAN & ORS.

Petitioner (s)

VERSUS

AJAY KUMAR DAS & ORS.

Respondent (s)

(With prayer for interim relief)  
( With Appln(s). for directions )  
( For Final Disposal )  
With

SLP(C)No.4137/2002,SLP(C)No.4393/2002,SLP(C)No.4394/2002,SLP(C)No.4395/2002,  
SLP(C)No.4396/2002,SLP(C)No.4397/2002,SLP(C)No.4398/2002,SLP(C)No.4894/2002,  
SLP(C)No.4897/2002,SLP(C)No.4898/2002,SLP(C)No.6796-6797/2001,  
SLP(C)No.876/2002

( With prayer for interim relief )

Date : 26/04/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s) Mr. S. Rajappa,Adv.

For Respondent (s) Mr. A.R. Barthakur, Sr. Adv.  
Mr. Suresh C Gupta, Adv.  
Mr. A Guneshwar Sharma, Adv.  
Mr. Sanjay Pal, Adv.  
Mr. Kamal Mohan Gupta,Adv.

Mr. Suresh C Gupta, Adv.  
Mr. Vipul Gupta, Adv.  
Ms. Lalita Kaushik, Adv.

Mr. S.K. Nandy, Adv.  
Mr. S.M. Sarkar,Adv.

Mr. B.B. Sinha, Adv.  
Mr. R.C. Verma, Adv.  
Mr. S.C. Patel, Adv.

Mr. Rakesh K Khanna, Adv.  
Mr. Brahm Dutt, Adv.  
Mr. Reetesh Singh, Adv.  
Mr. Surya Kant, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.....  
.SP2

SLP(C) Nos. 4394/2002, 4137/2002, 4898/2002,  
4393/2002, 4397/2002, 4894/2002 are delinked.

SLP(C) Nos. 17341/2000 with 6796-6797/2001,  
876/2002, 4396/2002, 4395/2002, 4398/2002,  
4897/2002

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Learned counsel for the parties argued from 12.10  
p.m. till 12.40 p.m.

Arguments concluded. Judgment reserved.

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[ Meenu Sethi ]  
Court Master

[ Om Prakash ]  
Court Master